

STATEMENT

Details of Projects received from State Governments of Kerala and Maharashtra in respect of JRY and ARWSP

S.No.	Name of the Projects	Total Cost (Rs. in lakhs)	Status of the Project/Assistance provided
JRY :			
A. KERALA			
1.	Drought proofing, wasteland development and soil conservation measures on Priyadarshini Tea Estate of Wayanad district.	81.85	Sanctioned whole of the Central approval share of Rs. 23.70 lakhs have been released.
2.	Development of two model paddy fields in Haripad blocks of Allapuzha districts	87.86	Sanctioned. 1st instalment of Central assistance amounting to Rs. 35.15 lakhs have been released.
3.	Pampa-Manimala link canal project in Pathananthitta district.	273.88	Under Examination.
B. MAHARASHTRA			
1.	Deepening of Bodies of Paddy farmers for improved fish farming in Saddurulli district.	300.00	Sanctioned and whole of Central assistance of Rs. 240.00 lakhs has been released.
2.	Bio-diversity conservation in Pune district.	21.56	Sanctioned and 1st instalment of Rs. 5.75 lakhs have been released.
3.	Sericulture project in Bhandara district	17.50	Sanctioned and Rs. 175 lakhs have been released.
ARWSP :			
A. KERALA			
1.	Rural Water Supply Scheme for habitations affected with salinity Trissur district.	400.00	Proposal examined and views communicated to the State Govt. for modification of project.
2.	Rural Water Supply Scheme for habitation affected with brackishness in Trissur district.	308.0	-do-
3.	Rural Water Supply Scheme for fluoride affected habitations in Palakkad district. (two schemes)	273.0 182.50	-do-
4.	Rural Water Supply to Vypeen Island (Ernakulam district).	21.11	Examined, Additional information is sought from the State.
B. MAHARASHTRA			
		Nil	

Safe Drinking Water

2378. DR. T. SUBBARAMI REDDY : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether proposals from Andhra Pradesh for safe drinking water have been revised and decided to implement in two phases, are still pending with the Union Government;

(b) if so, the details thereof; and

(c) the time by which the proposal are likely to be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) Yes, Sir.

(b) and (c). Statement showing the details of project proposal received from the State Government and the status of action taken thereon is enclosed.

STATEMENT

Status of action taken on the projects received from Andhra Pradesh

State : ANDHRA PRADESH

S. No.	Name of Project	No. of Schemes	No. of Habitations	Estimated cost (Rs. in lakh)	Rate of Receipt	Status of Project as on Date
1.	Project proposal for providing water supply to 30 habitations in Kunavarama area in Khammam district.	1 No. (CPWS)	30	239.00	12/95	Sub-Mission Programme Proposal is being placed before Screening, Sanctioning and Review committee.
2.	Project proposal for providing water supply to 11 habitations in Naligonda area in Khammam District	1 No. (CPWS)	11	298.00	12/95	Sub-Mission Programme Proposal is being placed before Screening, Sanctioning and Review Committee.
3.	Project proposal for providing water supply to 450 habitations in Mahaboobnagar district.	1 No. (CPWS)	450 7.68 lakh	24600.00	10/95	Proposal discussed with Principal Secretary, PRED, and CE, PRED on 20.11.95 and requested to modify the project as the per capita way very high (Rs. 3000/-) and details health survey and water quality were not available. Sub-Mission Programme Revised/modified project is yet to be received.
4.	Project proposal for providing water supply to 274 habitations in Kanigiri and Kondepi area of Prakasham district.	274	7100.00		12/95	Proposal under scrutiny. The State Government has been requested to revise the proposal. The revised proposal is yet to be received from the State Government.

Drinking Water Proposals

2379. SHRI RANJIB BISWAL : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the details of schemes for Water Supply in rural areas of Orissa State are pending with the Government;

(b) the time by which these schemes are proposed to be cleared;

(c) the amount involved in the schemes;

(d) whether the World Bank or International Monetary Fund sanctioned some schemes in Orissa for Rural Areas; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) No scheme for

rural water supply in Orissa is pending with the Union Government.

(b) and (c). Do not arise.

(d) No, Sir.

(e) Does not arise.

[Translation]

Indian Oil Corporation

2380. SHRI SATYA DEO SINGH :

LT. GEN. PRAKASH MANI TRIPATHI :

Will the PRIME MINISTER be pleased to state :

(a) whether Indian Oil Corporation propose to revamp its administrative set up to make it more vibrant;

(b) if so, the details thereof; and